

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

Petition No.30/2007

In the matter of

Dispute on the payment of the amounts payable for trading of power.

And in the matter of

Subhash Kabini Power Corporation Limited

.....Petitioner

V E R S U S

Madhya Pradesh State Electricity Board, Jabalpur

.... Respondent

Following were present:

1. Shri S.K.Chadha, SKPCL
2. Shri G.Umapathy, MPPTCL

**ORDER
(DATE OF HEARING: 19.7.2007)**

At the request of the representative of the petitioner adjourned to 23.8.2007.

**Sd-/
(R. KRISHNAMOORTHY)
MEMBER
New Delhi dated 19th July 2007**

**sd-/
(BHANU BHUSHAN)
MEMBER**